

ITEM NO.44

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) Nos.793-794/2019

(Arising out of impugned final judgment and order dated 25-04-2017 in FA No. 531/2009 24-10-2018 in CMRA No. 184607/2017 passed by the High Court Of Judicature At Allahabad)

KAMLA RAI

Petitioner(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

WITH

SLP(C) No. 23852/2017 (XI)

IA No. 87654/2017 - EXEMPTION FROM FILING O.T.

IA No. 78381/2017 - EXEMPTION FROM FILING O.T.

IA No. 87651/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 25148/2017 (XI)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 82721/2017 FOR EXEMPTION FROM FILING O.T. ON IA 82722/2017.)

Date : 27-01-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Parties

Mr. Rakesh Khanna, Sr. Adv.
Mr. Shail Kumar Dwivedi, AOR
Ms. Nidhi Singh Dwivedi, Adv.

Mr. Gunnam Venkateswara Rao, AOR
Mr. Siddharth Krishna Dwivedi, Adv.

Mr. Sanjay Kumar Visen, AOR
Ms. Ritu Rastogi, Adv.
Ms. Sasmita Tripathy, Adv.
Mr. Kavinder Singh, Adv.

Mr. Jayant Bhushan, Sr. Adv.
Mr. Anand Varma, AOR
Mr. Dhairya Madan, Adv.
Mr. Shwetank Singh, Adv.
Mr. Abhishek Prasad, Adv.
Ms. Akansha Dixit, Adv.

Mr. Jitendra Mahapatra, Adv.
Mr. A.K. Yadav, Adv.
Mr. Ram Chandra, Adv.
Mr. Anuj Rajput, Adv.
Ms. Jasleen Kaur, Adv.
Mr. Kedar Nath Tripathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

At request, list the matter on 02.03.2020.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(RAJINDER KAUR)
BRANCH OFFICER